HIGH COURT OF ANDHRA PRADESH:AMARAVATI

MAIN CASE: W.A.(SR)No.48242 of 2026

PROCEEDINGS SHEET

Sl.No.	Date	Description	Remarks
01.	15.11.2026 (Sunday)	**RNT,J & SUN,J** 1. The matter has been placed before this Bench as house motion under the orders of Hon'ble Chief Justice. 2. Heard Mr.Eelra Sateesh Kumar, learned counsel for the petitioner and Mr.J.Krishna Praneeth, learned Assistant Government Pleader for State respondents who are appearing through virtual mode. 3. Learned counsel appearing for state respondents submits that the three accused with respect to which the petition has been filed were produced before the Magistrate on 14.11.2026 at 10:00P.M and they have been remanded to the judicial custody. He seeks time to file affidavit. 4. Let the affidavit be filed. 5. At request, list on 16.11.2026. **RNT,J** **SUN,J** LSP	